

Additional men likely to be required in the next three months .. 500.

Anti-Malaria Drugs

506. Shri V. P. Nayar: Will the Minister of Health be pleased to state:

(a) the total value of anti-malaria drugs imported during the First Five Year Plan period; and

(b) the total value of recognised anti-malarials made in India during the period?

The Minister of Health (Shri Kar-markar): (a) and (b). The information is being collected and will be laid on the Table of Lok Sabha in due course.

Coconut Oil

507. Shri Vasudevan Nair: Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Central Coconut Committee had recommended to the Government of India the fixing of a minimum price of Rs. 1425 per ton for coconut oil at Cochin;

(b) if so, whether Government has accepted the recommendation; and

(c) if not, the reasons therefor?

The Minister of Food and Agriculture (Shri A. P. Jain): Yes, Sir.

(b) No, Sir.

(c) The reasons are:

(i) Current prices of coconut and its products are quite high and the present time is not considered opportune for fixation of any minimum prices for coconut oil.

(ii) By a judicious use of import quotas and import tariff, Government are in a position to keep the prices under control and prevent any undue fall in the prices of coconut oil.

(iii) Statutory fixation of minimum prices, if it is to serve its purpose, must be accompanied by a full-fledged policy of storage operations. Apart from technical difficulties of such operations in the case of oilseeds and oils, coconut and its oil cannot justifiably be given a differential treatment

from other oilseeds and oils in the case of which no such policy is at present being pursued.

(iv) Government have given an assurance to the agriculturists through a Press Note issued on June 14, 1957 that the prices of agricultural commodities would not be allowed to fall below economic levels and that suitable steps would be taken from time to time to achieve this end.

मध्य प्रदेश में गेहूँ का उत्पादन

५०८. श्री राधेलाल व्यास : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे, कि—

(क) मध्य प्रदेश राज्य के पुनर्गठन से पहले और बाद में वहाँ गेहूँ का वार्षिक उत्पादन कितना है; और

(ख) पुनर्गठन से पहले और बाद में केन्द्रीय सरकार द्वारा १९५६-५७ में मध्य प्रदेश को कितना गेहूँ दिया गया?

खाद्य तथा कृषि मंत्री (श्री अ० प्र० जैन):

(क) उत्पादन के आंकड़े निम्नलिखित हैं।

(१००० टन में)

वर्ष	पुनर्गठित मध्य प्रदेश में जो उत्पादन हुआ	पुनर्गठन से पूर्व पुराने मध्य प्रदेश राज्य में जो उत्पादन हुआ।
१९४९-५०	९०४	४९९
१९५०-५१	१०४७	५८७
१९५१-५२	७५९	५४१
१९५२-५३	१०६९	५६५
१९५३-५४	११३३	५९६
१९५४-५५	१४११	७८४
१९५५-५६	११४१	७०५
१९५६-५७	१६०४	उपलब्ध नहीं है।